

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1368/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017



NAME OF THE PARTIES: The Karad Urban Corporation Bank Ltd.

V/s

Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Uday Kulkarni	A.R. KUCB (Fin Credit)	
2	Ch S. Rajwade	for the respondent	

**ORDER**

**CP 1368/I&BC/NCLT/MB/MAH/2017**

1. Learned Representatives of both sides are present and seeking adjournment. (Also see Order Sheet of **CP No.1410/2017**).
2. Adjourned to **13.12.2017**.

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

Date : 04.12.2017

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